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SLP(Crl.)No. 3294 OF 2001

ITEM No.25

Court No. 5

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3294/2001

(From the judgement and order dated 26/02/2001 in MCRLC 1869/00
of The HIGH COURT OF M.P AT GWALIOR)

STATE OF M.P.

Petitioner (s)

VERSUS

RAMAVTAR & ORS.

Respondent (s)

(With Appln(s). for exemption from filing O.T.)
(With Office Report)

Date : 22/03/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s) Mr. Satish K. Agnihotri,Adv.
Mr. W.A.Nomani, Adv.

For Respondent (s) Mr. S.S. Khanduja,Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.....R
.SP2

Four weeks time is granted for filing counter
affidavit. List after four weeks.

.SP1

(A.S. Bisht)
Court Master

(Kanwal Singh)
Court Master